

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2308
ANSWERED ON:24.07.2014
ALLOCATION OF POWER
Dattatreya Shri Bandaru;Galla Shri Jayadev

Will the Minister of POWER be pleased to state:

- (a) the details of the Gadgil formula for allocation of power to the States/UTs;
- (b) whether the formula was applied allocation of power to Andhra Pradesh and Telangana;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the newly formed Telangana State is facing severe power crisis and has demanded allocation of additional power from the Union Government; and
- (e) if so, the details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

- (a): The details of the Gadgil formula for allocation of power to the States/UTs are at Annex.
- (b) & (c) : The allocation of power to Andhra Pradesh and Telangana has been done in accordance with the Part C of the 12th Schedule of Andhra Pradesh Reorganisation Act, 2014.
- (d) & (e) : As per the information given by the State of Telangana, the energy deficit and peak shortage during June, 2014 was 5.6% and 13.4% respectively.

The State of Telangana has requested for additional power allocation of 500 MW from NTPC for at least a period of 3 years out of Central Pool. The Central Government has allocated additional 100 MW for the month of July, 2014 from Indira Gandhi Super Thermal Power Station, Jhajjar to tide over the power crisis. Besides this, the assistance from Central Generating Stations to the State is 1992 MW.